

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2018

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
DY No.2220/BB/20 18	For compliances of office objections	Sec 252	M/s Samruddhi Shelters Pvt Ltd	Mahaveer Jain PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s: **MAHAVEER JAIN**  
**+91-8970532280**

*Petitioner*

*Mahaveer Jain*

RESPONDENT/s :

**ORDER**

Heard Shri Mahaveer Jain, learned PCS for Petitioner.

The learned PCS for Petitioner submitted that, he is going to comply the office objections, and also filed an I.A, by inter-alia seeking to condone the delay in non-compliance of the office objections.

Post the case on **24/10/2018**, for compliance.

*A. Vittanala*

**MEMBER (T)**

*Dr. Ashok Kumar Mishra*

**MEMBER (J)**

sana

*sana*